

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

## AT HYDERABAD

ORIGINAL APPLICATION NO.595/99

DATE OF ORDER: 9-3-2000

Between:-

A. Aruna

...Applicant

And

- 1. The Sr.Supdt. of Post Offices, Hyderabad South East Division, Hyderabad-27.
- 2. The Asst.Supdt. of Post Offices, Hyderabad south Sub Division, Saifabad, Hyderabad.

...Respondents

COUNSEL FOR THE APPLICANT: Shri S.Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS: Ms.Shyama, Addl.CGSC

CORAM:

THE HONBLE SHRI R.RANGARAJAN: MEMBER (A)

THE HONBLE SHRI B.S.JAI PARAMESHWAR: MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

Heard Sri S.Ramakrishna Rao, learned counsel for the applicant and Ms.Shyama, learned Standing Counsel for the Respondents.

3. When the OA was taken up for hearing, learned counsel for the applicant submits that he is withdrawing this OA. He is permitted to do so. Hence the OA is disposed of as withdrawn. No order as to costs.

B.S.JAHPARAMESHWAR)

(R.RANGARAJAN) MEMBER (A)

Dated: 9th March, 2000.
Dictated in Open Court.

Avl/

M2 1300

IN THE CENTRAL ADMINISTRATIVE TRIGUNAL HYDERABAD BENCH. . CASARBGYH



IND COURT

TYPED BY COMPARED BY CHECKED BY APPROVED BY

COPY TG

THE HON'BLE MR. JUSTICE D.H. NASIR WICE-CHAIRMAN

т. нфниз

- 2. HARN ( ADMN ) MEMBER. THE HON'BLE MR. R. RANGARAJAN MEMBER ( ADMN +
- 3. Н∳SӼР. М.(JUDL)
- 4. D. R. (ADMN)
- 5. SPATEL
- 6. ADVOCATE
- 7. STANDING COUNSEL

THE HON'BLE MR. 9. S. JA I PARAMESHWAR MEMBER (JUDL)

DATE OF ORDER 9-3-2000

MA/RA/CF. NO

ΙN

C.A. NO. 595 99.

ADMITTED AND INTERIM DIRECTIONS IS\$UED

ALLOWED

C.A. CLOSED

-R.A\ CLOSED

( corpris)

DISPOSED OF <del>GITH</del> DIRECTIONS

CBERIMEIC .

DISMISSED AS WITHDRAWN

ORDER/REJECTED

केन्द्रोय प्रशासनिक व्यधिकरण NO ORDER AS TO COST Sentral Administrative Tribunal

1 6 MAR 2000

वैवसवाय म्बायपीत MYDERABAD BENCH

PAY / DESPATCH